

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6529
ANSWERED ON:06.05.2015
SHIFTING OF EFLU
Rajesh Shri M. B.;Reddy,Kotha Prabhakar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is contemplating shift English & Foreign Languages University (EFLU) situated at Hyderabad to a sprawling campus at Boodanpochampally in Nalgonda;
- (b) if so, the details thereof and the reasons therefor;
- (c) the number of campus centres of EFLU started in the country during the last two years;
- (d) whether complaints of alleged misuse of funds released for construction of buildings of EFLU have come to the notice of the Government and if so, the details thereof; and
- (e) the steps taken by the Government to curb the misuse of funds?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a)and (b) No, Madam. The English and Foreign Languages University (EFLU) has informed that the erstwhile Government of Andhra Pradesh had identified 90 acres of land at Pochampally, Nalgonda District which was fractured land with partial encroachment and no access from main road. As per section 3 (2) of the EFLU Act, the head- quarters of the University shall be at Hyderabad. University requested the State Government for land in Hyderabad.

(c) EFLU is running Certificate of Proficiency Programmes at Mallapuram Campus on trial basis since 2014, however, students enrolment is not encouraging.

(d) EFLU has informed that the CBI (ACB) has investigated on the complaints of alleged misuse of funds during the term of the erstwhile Vice Chancellors. The case was being investigated under RC 10(A)/2012 which has been recommended for closure as prosecution could not be launched for lack of evidence.

(e) The University Grants Commission has informed that it takes several steps to ensure the proper utilisation of funds by the Central Universities (CUs). The release of funds is made subsequent upon submission of utilisation certificate by the University. It reviews the progress made by the CUs in the preceding Plan and also assesses the requirement of funds of each CU on the basis of the vital parameters like academics, research and governance. The accounts of CUs are also subject to the audit by the Comptroller & Auditor General (C&AG) of India and Annual Accounts of each CU are laid before the Parliament, every year.